

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GUARDIANS EMS PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	GUARDIANS EMS PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	14/10/2022
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Delhi
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85110DL2022PTC405916
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2nd Floor Backside Officeno.4 Plot No.27 Uggarsain Park, Dichaon Road, Najafgarh, South-West Delhi, Delhi, India, 110043
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	September 14, 2024
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Ms. Srilakshmi Purushotham Registration No: IBBI/IPA-001/IP-P00951/2017-2018/11571 Address: No. 41, Patalamma Temple Street, Basavanagudi, near South End Circle, Bengaluru - 560004, Karnataka, India. E-mail Id: sri@gurujana.com Phone No: 080 42202020
8. LAST DATE FOR SUBMISSION OF CLAIMS	October 13, 2024

Notice is hereby given that Guardians EMS Private Limited has commenced voluntary liquidation on September 14, 2024.

The stakeholders of Guardians EMS Private Limited are hereby called upon to submit a proof of their claims, on or before October 13, 2024, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: September 15, 2024

Place: Bengaluru

Sd/-

Srilakshmi Purushotham

Liquidator

IBBI Regn. No: IBBI/IPA-001/IP-P00951/2017-2018/11571